

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.3634/2012

New Delhi, this the 30th day of January, 2017.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

S.K.S. Yadav,
S/o Sh. S.P.S. Yadav
R/o 33/3, Rajpur Road,
Delhi.
(None)

-Applicant.

V E R S U S

UOI & Ors. Through

1. The Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. The Chief Secretary,
Govt. of NCT of Delhi
New Delhi.

...Respondents.

(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

By Mr. Justice Permod Kohli

None appears for the applicant even on the second call. On the last two occasions also, the applicant remained absent. It appears that the applicant is not interested to prosecute this O.A. Dismissed for default of appearance and prosecution.

**(NITA CHOWDHURY)
MEMBER (A)**

/kdr/

**(PERMOD KOHLI)
CHAIRMAN**